

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :28-03-2024

Date : 28.03.2024									
S L N O.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	29005/ 2024	28.03.2 024	ABLAPL - 14407/ 2023	TAPAN SWAIN	C.O.		Order Dtd. 2024-03- 22	BAIL- 2	(Se at No- 9)
2	29006/ 2024	28.03.2 024	BLAPL- 2310/2 024	S.MITRA	C.O.		Order Dtd. 2024-03- 22		(Se at No- 9)
3	29007/ 2024	28.03.2 024	BLAPL- 2318/2 024	R.K.MOHABH OI	C.O.		Order Dtd. 2024-03- 22		(Se at No- 9)
4	29008/ 2024	28.03.2 024	BLAPL- 2320/2 024	N.SAHOO	C.O.		Order Dtd. 2024-03- 22		(Se at No- 9)
5	29009/ 2024	28.03.2 024	BLAPL- 2329/2 024	R.K.MOHABH OI	C.O.		Order Dtd. 2024-03- 22		(Se at No- 9)
6	29010/ 2024	28.03.2 024	BLAPL- 2354/2 024	N.MALLICK	C.O.		Order Dtd. 2024-03- 22		(Se at No- 9)
7	29011/ 2024	28.03.2 024	BLAPL- 2370/2 024	G.JAYSINGH	C.O.		Order Dtd. 2024-03- 22		(Se at No- 9)
8	29012/ 2024	28.03.2 024	ABLAPL - 654/20 24	AK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 22		(Se at No- 9)
9	29013/ 2024	28.03.2 024	BLAPL- 2386/2	B.B.MALLIC K	C.O.	COURT NO.	Order Dtd. 2024-03- 22		(Se at

			024			11			No-9)
10	29014/2024	28.03.2024	BLAPL-1382/2024	BP TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-03-22		(Se at No-9)
11	29015/2024	28.03.2024	BLAPL-2399/2024	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-22	BAIL-1	(Se at No-2)
12	29016/2024	28.03.2024	BLAPL-2037/2024	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	BAIL-1	(Se at No-5)
13	29017/2024	28.03.2024	BLAPL-1504/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-03-22		(Se at No-5)
14	29018/2024	28.03.2024	BLAPL-2516/2024	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Se at No-5)
15	29019/2024	28.03.2024	BLAPL-2400/2024	H.K.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-22		(Se at No-5)
16	29020/2024	28.03.2024	BLAPL-1600/2024	A SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-22		(Se at No-5)
17	29021/2024	28.03.2024	BLAPL-2437/2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Se at No-5)
18	29022/2024	28.03.2024	BLAPL-2041/2024	A.K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	BAIL-2	(Se at No-12)
19	29023/2024	28.03.2024	BLAPL-2386/2024	SC DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-22		(Se at No-12)
20	29024/2024	28.03.2024	BLAPL-2528/2024	GAGAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Se at No-12)
21	29025/2024	28.03.2024	BLAPL-2158/2024	S.K.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-21		(Se at No-12)
22	29026/	28.03.2	BLAPL-	B.MOHANTY	C.O.	COURT	Order Dtd. 2024-03-	BAIL-	(Se

	2024	024	2061/2 024			NO. 11	21	1	at No- 3)
23	29027/ 2024	28.03.2 024	MATA- 236/20 23	M K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-03- 22	FIRST APPEA L	(Se at No- 4)
24	29028/ 2024	28.03.2 024	BLAPL- 1601/2 024	AK MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-03- 22		(Se at No- 4)
25	29029/ 2024	28.03.2 024	BLAPL- 2007/2 024	S.K.LENKA	C.O.	COURT NO. 22	Order Dtd. 2024-03- 20		(Se at No- 4)
26	29030/ 2024	28.03.2 024	WP(C) - 7002/2 024	N PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-4	(Se at No- 19)
27	29031/ 2024	28.03.2 024	BLAPL- 2150/2 024	MR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 21	BAIL- 1	(Se at No- 1)
28	29032/ 2024	28.03.2 024	BLAPL- 1995/2 024	S.K.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 20		(Se at No- 1)
29	29033/ 2024	28.03.2 024	BLAPL- 1871/2 024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 20		(Se at No- 1)
30	29034/ 2024	28.03.2 024	BLAPL- 1984/2 024	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 20		(Se at No- 1)
31	29035/ 2024	28.03.2 024	BLAPL- 1556/2 024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22	BAIL- 2	(Se at No- 8)
32	29036/ 2024	28.03.2 024	BLAPL- 1985/2 024	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 20		(Se at No- 8)
33	29037/ 2024	28.03.2 024	BLAPL- 1910/2 024	P.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 20		(Se at No- 8)
34	29038/ 2024	28.03.2 024	BLAPL- 1445/2 024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22		(Se at No- 8)

35	29039/ 2024	28.03.2 024	BLAPL- 1102/2 024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22		(Se at No- 8)
36	29040/ 2024	28.03.2 024	BLAPL- 1828/2 024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27		(Se at No- 8)
37	29041/ 2024	28.03.2 024	BLAPL- 621/20 24	SK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22		(Se at No- 8)
38	29042/ 2024	28.03.2 024	BLAPL- 1914/2 024	P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 20		(Se at No- 8)
39	29043/ 2024	28.03.2 024	BLAPL- 1006/2 024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 21	BAIL- 1	(Se at No- 3)
40	29044/ 2024	28.03.2 024	BLAPL- 856/20 24	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 21		(Se at No- 3)
41	29045/ 2024	28.03.2 024	BLAPL- 1884/2 024	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 20		(Se at No- 3)
42	29046/ 2024	28.03.2 024	BLAPL- 695/20 24	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 21		(Se at No- 3)
43	29047/ 2024	28.03.2 024	BLAPL- 681/20 24	D SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-03- 21		(Se at No- 3)
44	29049/ 2024	28.03.2 024	BLAPL- 121/20 24	BN SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-03- 21	BAIL- 2	(Se at No- 7)
45	29050/ 2024	28.03.2 024	WP (C) - 7046/2 024	T. BAG	C.O.	COURT NO. 17	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
46	29051/ 2024	28.03.2 024	WP (C) - 14786/ 2018	M/S.SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 17	Order Dtd. 2024-03- 22	WRIT BRANC H (DIVI SION)	(Se at No- 106)

								BENCH -1)	
47	29052/ 2024	28.03.2 024	WP (C) - 7196/2 024	T. BAG	C.O.	COURT NO. 17	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
48	29053/ 2024	28.03.2 024	WP (C) - 14831/ 2018	M/S.SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 17	Order Dtd. 2024-03- 22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
49	29054/ 2024	28.03.2 024	WP (C) - 6251/2 024	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
50	29055/ 2024	28.03.2 024	WP (C) - 37934/ 2021	H.K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-03- 22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
51	29056/ 2024	28.03.2 024	WP (C) - 6251/2 024	P. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
52	29057/ 2024	28.03.2 024	WP (C) - 6945/2 024	B.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 9999-12- 31	WRIT BRANC H-3	(Se at No- 14)
53	29058/ 2024	28.03.2 024	WP (C) - 6758/2 024	P.N. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-03- 22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
54	29059/ 2024	28.03.2 024	WP (C) - 6953/2 024	B.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-03- 22	WRIT BRANC H (DIVI SION	(Se at No- 101)

								BENCH -1)	
55	29060/ 2024	28.03.2 024	WP (C) - 6951/2 024	M.M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
56	29061/ 2024	28.03.2 024	WP (C) - 12381/ 2017	P. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
57	29062/ 2024	28.03.2 024	WP (C) - 6948/2 024	M.M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
58	29063/ 2024	28.03.2 024	WP (C) - 36012/ 2023	R. C. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
59	29064/ 2024	28.03.2 024	WP (C) - 20096/ 2023	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
60	29067/ 2024	28.03.2 024	CONTC- 1736/2 024	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22	CONTE MPT	(Se at No- 5)
61	29068/ 2024	28.03.2 024	CONTC- 1789/2 024	N.CH. SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22		(Se at No- 5)
62	29069/ 2024	28.03.2 024	CONTC- 1790/2 024	N.CH. SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22	CONTE MPT	(Se at No- 5)
63	29070/ 2024	28.03.2 024	CONTC- 312/20 24	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22		(Se at No- 5)

64	29071/ 2024	28.03.2 024	CONTC- 4844/2 023	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22	CONTE MPT	(Se at No- 4)
65	29072/ 2024	28.03.2 024	CONTC- 1083/2 024	M/S. ASHOK KUMAR SAHOO, B.MO HAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22		(Se at No- 4)
66	29073/ 2024	28.03.2 024	CONTC- 1240/2 024	GANESWAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22	CONTE MPT	(Se at No- 5)
67	29074/ 2024	28.03.2 024	CONTC- 1596/2 024	K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 22	CONTE MPT	(Se at No- 4)
68	29075/ 2024	28.03.2 024	WP (C) - 7250/2 024	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-6	(Se at No- 16)
69	29076/ 2024	28.03.2 024	CONTC- 1652/2 024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22		(Se at No- 16)
70	29077/ 2024	28.03.2 024	CONTC- 1737/2 024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22		(Se at No- 16)
71	29078/ 2024	28.03.2 024	CONTC- 1727/2 024	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22		(Se at No- 16)
72	29079/ 2024	28.03.2 024	WP (C) - 6842/2 024	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 7)
73	29080/ 2024	28.03.2 024	WP (C) - 6856/2 024	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 7)
74	29081/ 2024	28.03.2 024	WP (C) - 6846/2 024	AMARENDRA MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 7)
75	29082/ 2024	28.03.2 024	WP (C) - 6904/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-3	(Se at No- 14)
76	29083/ 2024	28.03.2 024	WP (C) - 6815/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No-

									7)
77	29084/ 2024	28.03.2 024	WP (C) - 6720/2 024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-1	(Se at No- 3)
78	29085/ 2024	28.03.2 024	WP (C) - 6648/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-8	(Se at No- 40)
79	29086/ 2024	28.03.2 024	WP (C) - 6870/2 024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 7)
80	29087/ 2024	28.03.2 024	WP (C) - 6877/2 024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 7)
81	29088/ 2024	28.03.2 024	WP (C) - 6759/2 024	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-1	(Se at No- 3)
82	29089/ 2024	28.03.2 024	WP (C) - 6848/2 024	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 7)
83	29090/ 2024	28.03.2 024	ABLAPL - 10514/ 2023	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09- 29	BAIL- 2	(Se at No- 7)
84	29091/ 2024	28.03.2 024	ABLAPL - 2524/2 024	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 21		(Se at No- 7)
85	29092/ 2024	28.03.2 024	ABLAPL - 1723/2 024	SC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22		(Se at No- 7)
86	29093/ 2024	28.03.2 024	BLAPL- 998/20 24	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27		(Se at No- 7)
87	29094/ 2024	28.03.2 024	BLAPL- 1525/2 024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	BAIL- 2	(Se at No- 8)
88	29095/ 2024	28.03.2 024	BLAPL- 728/20 24	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 27	BAIL- 1	(Se at No- 1)
89	29096/ 2024	28.03.2 024	BLAPL- 1503/2	SAMBEET PATTANAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 27		(Se at

			024			OLD			No-1)
90	29097/2024	28.03.2024	BLAPL-96/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	BAIL-1	(Se at No-5)
91	29098/2024	28.03.2024	BLAPL-1037/2024	BIKASH PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No-5)
92	29099/2024	28.03.2024	CRLMC-2257/2023	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	CRIMINAL MISC	(Se at No-3)
93	29100/2024	28.03.2024	CRLMC-790/2024	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-04-19		(Se at No-3)
94	29101/2024	28.03.2024	MACA-1399/2016	M. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Se at No-9)
95	29102/2024	28.03.2024	WP (C) - 6963/2024	M N MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-22	WRIT BRANCH-3	(Se at No-14)
96	29103/2024	28.03.2024	MACA-1403/2016	M. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Se at No-9)
97	29104/2024	28.03.2024	MACA-1404/2016	K.P. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Se at No-9)
98	29105/2024	28.03.2024	WP (C) - 6896/2024	DILIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-22	WRIT BRANCH-2	(Se at No-7)
99	29106/2024	28.03.2024	MACA-1404/2016	M. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Se at No-9)
100	29107/2024	28.03.2024	MACA-15/2022	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Se at No-7)
101	29108/2024	28.03.2024	MACA-15/2022	P.R. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Se at No-7)
102	29110/2024	28.03.2024	MACA-	R.K. SAHU	C.O.	COURT	Order Dtd. 2024-03-	MISC.	(Se

2	2024	024	35/2019			NO. 10	21	APPEAL SEC.	at No-7)
103	29111/2024	28.03.2024	MACA-35/2019	K.C. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Se at No-7)
104	29112/2024	28.03.2024	CRLA-770/2021	S K SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-03-27	CRIMINAL APPEAL	(Se at No-5)
105	29113/2024	28.03.2024	MACA-1243/2023	D.C. DEY	C.O.	COURT NO. 10	Order Dtd. 2024-04-19	MISC. APPEAL SEC.	(Se at No-4)
106	29114/2024	28.03.2024	WP(C)-6965/2024	M N MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-22	WRIT BRANCH-3	(Se at No-14)
107	29115/2024	28.03.2024	CRLA-716/2019	SARAT DASH	C.O.	COURT NO. 5	Order Dtd. 2024-03-27	CRIMINAL APPEAL	(Se at No-6)
108	29116/2024	28.03.2024	MACA-533/2023	B. MAHALI	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	MISC. APPEAL SEC.	(Se at No-1)
109	29117/2024	28.03.2024	CRLA-446/2019	N N MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2024-03-27	CRIMINAL APPEAL	(Se at No-6)
110	29118/2024	28.03.2024	MACA-533/2023	M/S.PRADEEP KUMAR MISHRA, R.P .BHAGAT	C.O.	COURT NO. 24	Order Dtd. 2024-03-22	MISC. APPEAL SEC.	(Se at No-1)
111	29119/2024	28.03.2024	MACA-349/2017	S.K. SINGH	C.O.	COURT NO. 24	Order Dtd. 2024-03-22	MISC. APPEAL SEC.	(Se at No-9)
112	29120/2024	28.03.2024	JCRLA-39/2021	P K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-27	CRIMINAL APPEAL	(Se at No-9)
113	29121/2024	28.03.2024	MACA-349/2017	D. PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	MISC. APPEAL SEC.	(Se at No-9)
114	29122/2024	28.03.2024	CRLA-376/2019	GANESH SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-03-27	CRIMINAL APPEAL	(Se at No-6)

115	29123/2024	28.03.2024	CRLA-1190/2022	R C MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2024-03-27	CRIMINAL APPEAL	(Seat No-7)
116	29124/2024	28.03.2024	WP(C)-7101/2024	S. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Seat No-23)
117	29125/2024	28.03.2024	WP(C)-7068/2024	B.P. TANGA	C.O.	COURT NO. 24	Order Dtd. 2024-03-22	WRIT BRANCH-4	(Seat No-19)
118	29126/2024	28.03.2024	ABLAPL-14540/2023	LOKANATH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-03-27	BAIL-2	(Seat No-10)
119	29127/2024	28.03.2024	BLAPL-10862/2023	SUBASH MANSINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-27	BAIL-2	(Seat No-10)
120	29128/2024	28.03.2024	WP(C)-7008/2024	B. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	WRIT BRANCH-4	(Seat No-19)
121	29129/2024	28.03.2024	WP(C)-7008/2024	P.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	WRIT BRANCH-4	(Seat No-19)
122	29130/2024	28.03.2024	WP(C)-7055/2024	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	WRIT BRANCH-4	(Seat No-19)
123	29131/2024	28.03.2024	WP(C)-6722/2024	B N SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	WRIT BRANCH-1	(Seat No-3)
124	29132/2024	28.03.2024	WP(C)-6970/2024	M.N. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	WRIT BRANCH-3	(Seat No-14)
125	29133/2024	28.03.2024	CRLREV-528/2023	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2024-03-21	CRIMINAL REVISION	(Seat No-5)
126	29134/2024	28.03.2024	WP(C)-5521/2024	BHABANRANJAN KAR	C.O.	COURT NO. 10	Order Dtd. 2024-03-14	WRIT BRANCH-2	(Seat No-34)
127	29135/2024	28.03.2024	CRLA-226/2024	R.K. MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-

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128	29136/2024	28.03.2024	CRLA-224/2024	J.R. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
129	29137/2024	28.03.2024	CRLA-494/2023	J. PARDHAN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
130	29138/2024	28.03.2024	WP(C)-3094/2024	P R SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Seat No-35)
131	29139/2024	28.03.2024	CRLA-158/2024	S.K.LENKA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
132	29140/2024	28.03.2024	CRLA-1049/2023	S.K. ACHARYA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
133	29141/2024	28.03.2024	CRLA-665/2023	A.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
134	29142/2024	28.03.2024	WP(C)-19337/2022	S BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No-31)
135	29143/2024	28.03.2024	WP(C)-6513/2024	K K NATH	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No-48)
136	29144/2024	28.03.2024	CRLA-498/2023	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
137	29146/2024	28.03.2024	WP(C)-37572/2023	S K BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No-18)
138	29147/2024	28.03.2024	WP(C)-37576/2023	S K BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No-18)
139	29148/2024	28.03.2024	CRLA-291/2020	A. SAHU	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
140	29149/2024	28.03.2024	WP(C)-39883/	R R DAS	C.O.	COURT NO.	Order Dtd. 2024-04-16	WRIT BRANCH	(Seat

			2023			10		H-1	No-49)
14	29150/2024	28.03.2024	CRLA-1214/2022	A.K. RANA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
14	29151/2024	28.03.2024	WP(C)-6873/2024	SABYASACHI BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-04-09	WRIT BRANCH-2	(Seat No-7)
14	29152/2024	28.03.2024	CRLA-867/2023	P.K. BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
14	29153/2024	28.03.2024	MACA-301/2023	S K SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Seat No-4)
14	29154/2024	28.03.2024	MACA-301/2023	ISWAR CH SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Seat No-4)
14	29155/2024	28.03.2024	BLAPL-887/2024	GR DHAL	C.O.	COURT NO. 5	Order Dtd. 2024-03-27	BAIL-1	(Seat No-6)
14	29156/2024	28.03.2024	BLAPL-880/2024	GC JENA	C.O.	COURT NO. 5	Order Dtd. 2024-03-27	BAIL-1	(Seat No-2)
14	29157/2024	28.03.2024	WP(C)-4718/2024	BRAJAKISHORE SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No-1)
14	29158/2024	28.03.2024	ITA-5/2023	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-22	CIVIL REVISION	(Seat No-4)
15	29159/2024	28.03.2024	WP(C)-6967/2024	M N MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-22	WRIT BRANCH-3	(Seat No-14)
15	29160/2024	28.03.2024	WP(C)-9761/2012	B K PATI	C.O.	COURT NO. 8	Order Dtd. 2024-03-27	WRIT BRANCH-5	(Seat No-47)
15	29161/2024	28.03.2024	WP(C)-3123/2017	P K BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-03-21	WRIT BRANCH-6	(Seat No-25)
15	29162/	28.03.2	BLAPL-	RC	C.O.	COURT	Order Dtd. 2024-03-		(Se

3	2024	024	1148/2 024	MOHARANA		NO. 6	27		at No- 25)
15 4	29163/ 2024	28.03.2 024	WP (C) - 6803/2 024	SARAT KU. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-03- 22	WRIT BRANC H-2	(Se at No- 7)
15 5	29164/ 2024	28.03.2 024	WP (C) - 39989/ 2023	A DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03- 22	WRIT BRANC H-2	(Se at No- 7)
15 6	29165/ 2024	28.03.2 024	WP (C) - 39989/ 2023	K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03- 22	WRIT BRANC H-2	(Se at No- 7)
15 7	29166/ 2024	28.03.2 024	WP (C) - 26218/ 2020	SUVENDU BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-03- 22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
15 8	29167/ 2024	28.03.2 024	CRLREV - 120/20 24	J D MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024-03- 27	CRIMI NAL REVIS ION	(Se at No- 4)
15 9	29168/ 2024	28.03.2 024	BLAPL- 2047/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2024-03- 22		(Se at No- 4)
16 0	29169/ 2024	28.03.2 024	ABLAPL - 911/20 24	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-03- 15	BAIL- 2	(Se at No- 12)
16 1	29170/ 2024	28.03.2 024	WP (C) - 6803/2 024	P K DASH	C.O.	COURT NO. 6	Order Dtd. 2024-03- 22	WRIT BRANC H-2	(Se at No- 7)
16 2	29171/ 2024	28.03.2 024	WP (C) - 6476/2 024	P K PARIDA	C.O.	COURT NO. 16	Order Dtd. 2024-03- 22	WRIT BRANC H-4	(Se at No- 37)
16 3	29172/ 2024	28.03.2 024	BLAPL- 1425/2 024	SP SAHO	C.O.	COURT NO. 8	Order Dtd. 2024-03- 22		(Se at No- 37)
16 4	29173/ 2024	28.03.2 024	CRLMA- 518/20 23	AMIYA KU.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-03- 22	BAIL- 2	(Se at No- 8)
16	29174/ 2024	28.03.2	BLAPL-	MK MOHANTY	C.O.	COURT	Order Dtd. 2024-03-		(Se

5	2024	024	1448/2 024			NO. 2 OLD	22		at No- 8)
16 6	29175/ 2024	28.03.2 024	WP (C) - 8427/2 021	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22	WRIT BRANC H-6	(Se at No- 26)
16 7	29176/ 2024	28.03.2 024	WP (C) - 8427/2 021	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22	WRIT BRANC H-6	(Se at No- 26)
16 8	29177/ 2024	28.03.2 024	WP (C) - 8428/2 021	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22	WRIT BRANC H-6	(Se at No- 26)
16 9	29178/ 2024	28.03.2 024	WP (C) - 8428/2 021	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 22	WRIT BRANC H-6	(Se at No- 26)
17 0	29179/ 2024	28.03.2 024	CMP- 1272/2 018	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 27	WRIT BRANC H-3	(Se at No- 11)
17 1	29180/ 2024	28.03.2 024	CMP- 1552/2 023	AJIT CH MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 27	WRIT BRANC H-4	(Se at No- 19)
17 2	29181/ 2024	28.03.2 024	WP (C) - 13133/ 2016	L D SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-03- 27	WRIT BRANC H-1	(Se at No- 31)
17 3	29182/ 2024	28.03.2 024	WP (C) - 35237/ 2022	G. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2023-11- 22	WRIT BRANC H-8	(Se at No- 43)
17 4	29183/ 2024	28.03.2 024	WP (C) - 13133/ 2016	P K DASH	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	WRIT BRANC H-1	(Se at No- 31)
17 5	29184/ 2024	28.03.2 024	WP (C) - 2381/2 024	B.B. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	WRIT BRANC H-7	(Se at No- 48)
17 6	29185/ 2024	28.03.2 024	WP (C) - 6847/2 024	T.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04- 25	WRIT BRANC H-2	(Se at No- 7)
17 7	29186/ 2024	28.03.2 024	WP (C) - 9306/2 017	N K ROUT	C.O.	COURT NO. 20	Order Dtd. 2017-11- 27	WRIT BRANC H (DIVI	(Se at No- 112)

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17 8	29187/ 2024	28.03.2 024	WP (C) - 38549/ 2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	WRIT BRANC H-1	(Se at No- 30)
17 9	29188/ 2024	28.03.2 024	WP (C) - 6459/2 024	K.C. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04- 26	WRIT BRANC H-4	(Se at No- 37)
18 0	29189/ 2024	28.03.2 024	WP (C) - 7021/2 024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	WRIT BRANC H-4	(Se at No- 19)
18 1	29190/ 2024	28.03.2 024	WP (C) - 8199/2 022	P. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	WRIT BRANC H-7	(Se at No- 44)
18 2	29191/ 2024	28.03.2 024	WP (C) - 1523/2 011	SUSANTA KU.DASH	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	WRIT BRANC H-8	(Se at No- 43)
18 3	29192/ 2024	28.03.2 024	BLAPL- 14116/ 2023	B.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	BAIL- 1	(Se at No- 5)
18 4	29193/ 2024	28.03.2 024	CRLMP- 345/20 24	M R ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 45)
18 5	29194/ 2024	28.03.2 024	BLAPL- 14116/ 2023	B.K. PATI	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	BAIL- 1	(Se at No- 5)
18 6	29195/ 2024	28.03.2 024	CRLMP- 350/20 24	BYOMAKESH TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 45)
18 7	29196/ 2024	28.03.2 024	CRLMP- 363/20 24	RABI NARAYAN BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 45)
18 8	29197/ 2024	28.03.2 024	BLAPL- 14234/ 2023	B.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-03- 27	BAIL- 2	(Se at No- 11)
18 9	29198/ 2024	28.03.2 024	CRLMP- 351/20 24	B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-04- 23	WRIT BRANC H-2	(Se at No- 45)

190	29199/2024	28.03.2024	BLAPL-14234/2023	B.K. PATI	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	BAIL-2	(Se at No-11)
191	29200/2024	28.03.2024	CRLMP-352/2024	A K ROUL	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No-45)
192	29201/2024	28.03.2024	CRLMP-356/2024	S K MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No-45)
193	29202/2024	28.03.2024	BLAPL-14002/2023	B.N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	BAIL-2	(Se at No-12)
194	29203/2024	28.03.2024	CRLMP-365/2024	SAMIR BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No-45)
195	29204/2024	28.03.2024	BLAPL-9052/2022	G. JAYSHING	C.O.	COURT NO. 17	Order Dtd. 2023-12-12	BAIL-2	(Se at No-9)
196	29205/2024	28.03.2024	BLAPL-5339/2023	I. PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-07-24	BAIL-1	(Se at No-3)
197	29206/2024	28.03.2024	BLAPL-5339/2023	S.K. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023-07-24	BAIL-1	(Se at No-3)
198	29207/2024	28.03.2024	BLAPL-1569/2024	B B ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-03-22		(Se at No-3)
199	29208/2024	28.03.2024	BLAPL-5339/2023	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-07-24	BAIL-1	(Se at No-3)
200	29209/2024	28.03.2024	CRLMP-333/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No-45)
201	29210/2024	28.03.2024	CRLMP-335/2024	A.B. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No-45)
202	29211/2024	28.03.2024	CRLMP-336/2024	A.B. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No-45)

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203	29212/2024	28.03.2024	CRLMP-338/2024	B. SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	WRIT BRANCH-2	(Serial No-45)
204	29213/2024	28.03.2024	CRLMP-341/2024	A.B. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-04-23	WRIT BRANCH-2	(Serial No-45)
205	29214/2024	28.03.2024	CRLMP-343/2024	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	WRIT BRANCH-2	(Serial No-45)
206	29217/2024	28.03.2024	BLAPL-1616/2024	D PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-03-27		(Serial No-45)
207	29218/2024	28.03.2024	BLAPL-1639/2024	BN SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-03-27		(Serial No-45)
208	29219/2024	28.03.2024	RSA-52/2018	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03-22	SECOND APPEAL	(Serial No-6)
209	29220/2024	28.03.2024	BLAPL-1638/2024	BN SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-03-27		(Serial No-6)
210	29221/2024	28.03.2024	BLAPL-1783/2024	B DAS	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	BAIL-2	(Serial No-9)
211	29222/2024	28.03.2024	BLAPL-1610/2024	A SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2024-03-27		(Serial No-9)
212	29223/2024	28.03.2024	BLAPL-1641/2024	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-03-27	BAIL-2	(Serial No-8)
213	29224/2024	28.03.2024	BLAPL-633/2024	SS PATTANAIK	C.O.	COURT NO. 17	Order Dtd. 2024-03-22		(Serial No-8)
214	29227/2024	28.03.2024	BLAPL-12560/2023	J. PARDHAN	C.O.	COURT NO. 17	Order Dtd. 2024-03-22	BAIL-1	(Serial No-1)
215	29228/2024	28.03.2024	BLAPL-13459/	H.S. PAIKARAY	C.O.	COURT NO.	Order Dtd. 2024-03-22	BAIL-2	(Serial No-2)

			2023			17			No-8)
21	29229/ 2024	28.03.2 024	WP (C) - 5507/2 024	M.R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 34)
21	29230/ 2024	28.03.2 024	WP (C) - 5828/2 024	SANTOSH KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-03- 27	WRIT BRANC H-5	(Se at No- 32)
21	29231/ 2024	28.03.2 024	CRLA- 1093/2 022	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMI NAL APPEA L	(Se at No- 7)
21	29232/ 2024	28.03.2 024	WP (C) - 7216/2 024	SIDHARTHA DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
22	29233/ 2024	28.03.2 024	WP (C) - 6973/2 024	J.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
22	29234/ 2024	28.03.2 024	WP (C) - 6894/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 5	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
22	29235/ 2024	28.03.2 024	WP (C) - 7279/2 024	A MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
22	29236/ 2024	28.03.2 024	WP (C) - 7277/2 024	A MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
22	29237/ 2024	28.03.2 024	WP (C) - 38889/ 2023	S.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI	(Se at No- 117

								SION BENCH -3))
22 5	29238/ 2024	28.03.2 024	ABLAPL - 2075/2 024	K DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03- 27	BAIL- 1	(Se at No- 2)
22 6	29239/ 2024	28.03.2 024	WP (C) - 40990/ 2023	J.P. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
22 7	29240/ 2024	28.03.2 024	ABLAPL - 2146/2 024	A SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03- 27		(Se at No- 116)
22 8	29241/ 2024	28.03.2 024	WP (C) - 5956/2 016	S.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H-6	(Se at No- 16)
22 9	29242/ 2024	28.03.2 024	WP (C) - 7268/2 024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
23 0	29243/ 2024	28.03.2 024	WP (C) - 9147/2 022	T.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
23 1	29244/ 2024	28.03.2 024	WP (C) - 7267/2 024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
23 2	29245/ 2024	28.03.2 024	ABLAPL - 243/20 24	KSHITISH	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27		(Se at No- 104)
23 3	29246/ 2024	28.03.2 024	FAO- 262/20 16	BIKRAM BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 22	MISC. APPEA L SEC.	(Se at No- 2)

23 4	29247/ 2024	28.03.2 024	FAO- 262/20 16	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03- 22	MISC. APPEA L SEC.	(Se at No- 2)
23 5	29248/ 2024	28.03.2 024	WP (C) - 7266/2 024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
23 6	29249/ 2024	28.03.2 024	WP (C) - 1523/2 011	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H-8	(Se at No- 43)
23 7	29250/ 2024	28.03.2 024	WP (C) - 7280/2 024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
23 8	29251/ 2024	28.03.2 024	WP (C) - 1558/2 024	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03- 22	WRIT BRANC H-6	(Se at No- 26)
23 9	29252/ 2024	28.03.2 024	BLAPL- 1657/2 024	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27		(Se at No- 26)
24 0	29253/ 2024	28.03.2 024	WP (C) - 7281/2 024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
24 1	29254/ 2024	28.03.2 024	WP (C) - 33169/ 2023	K.C. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 21	WRIT BRANC H-6	(Se at No- 54)
24 2	29255/ 2024	28.03.2 024	WP (C) - 33169/ 2023	I. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 21	WRIT BRANC H-6	(Se at No- 54)
24 3	29256/ 2024	28.03.2 024	WP (C) - 7176/2 024	S K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)

24	29257/2024	28.03.2024	FAO-56/2024	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-10	MISC. APPEAL SEC.	(Seat No-5)
24	29258/2024	28.03.2024	WP(C)-7152/2024	S K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03-27		(Seat No-5)
24	29259/2024	28.03.2024	WP(C)-7095/2024	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-08-08	WRIT BRANCH-4	(Seat No-19)
24	29260/2024	28.03.2024	ABLAPL-2066/2024	C RANA	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	BAIL-2	(Seat No-7)
24	29261/2024	28.03.2024	WP(C)-7015/2024	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-102)
24	29262/2024	28.03.2024	WP(C)-7011/2024	N.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANCH-4	(Seat No-19)
25	29263/2024	28.03.2024	WP(C)-6939/2024	RUDRA NARAYAN PARIJA	C.O.	COURT NO. 23	Order Dtd. 2024-08-07	WRIT BRANCH-3	(Seat No-14)
25	29264/2024	28.03.2024	WP(C)-6416/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANCH-4	(Seat No-37)
25	29265/2024	28.03.2024	WP(C)-6998/2024	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
25	29266/2024	28.03.2024	WP(C)-6984/2024	PRASANTA KU. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
25	29267/2024	28.03.2024	WP(C)-6346/2024	H.S. DEO	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANCH-3	(Seat No-)

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25 5	29268/ 2024	28.03.2 024	WP (C) - 40798/ 2023	N.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 34)
25 6	29269/ 2024	28.03.2 024	WP (C) - 39888/ 2023	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-06- 27	WRIT BRANC H-1	(Se at No- 49)
25 7	29270/ 2024	28.03.2 024	WP (C) - 42228/ 2023	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 9)
25 8	29272/ 2024	28.03.2 024	WP (C) - 24632/ 2023	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H-1	(Se at No- 2)
25 9	29273/ 2024	28.03.2 024	WP (C) - 27570/ 2011	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
26 0	29275/ 2024	28.03.2 024	WP (C) - 39278/ 2021	P.K. PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
26 1	29276/ 2024	28.03.2 024	WP (C) - 7143/2 024	T.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
26 2	29279/ 2024	28.03.2 024	WP (C) - 7143/2 024	T.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
26 3	29282/ 2024	28.03.2 024	WP (C) - 6985/2 024	B.N. SHADANGI	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)

264	29305/2024	28.03.2024	BLAPL-1863/2024	N SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-27		(Se at No-101)
265	29313/2024	28.03.2024	BLAPL-769/2024	MK PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	BAIL-1	(Se at No-3)
266	29315/2024	28.03.2024	WP (C) - 22622/2022	S K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANC H-2	(Se at No-9)
267	29316/2024	28.03.2024	WP (C) - 22622/2022	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANC H-2	(Se at No-9)
268	29318/2024	28.03.2024	WP (C) - 22622/2022	D K DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANC H-2	(Se at No-9)
269	29320/2024	28.03.2024	BLAPL-598/2024	GR DAS	C.O.	COURT NO. 23	Order Dtd. 2024-03-27		(Se at No-9)
270	29329/2024	28.03.2024	WP (C) - 6917/2024	B.M. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANC H-3	(Se at No-14)
271	29330/2024	28.03.2024	WP (C) - 6914/2024	B.M. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANC H-3	(Se at No-14)
272	29333/2024	28.03.2024	WP (C) - 7025/2024	S. M. SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANC H-4	(Se at No-19)
273	29334/2024	28.03.2024	WP (C) - 7018/2024	S. M. SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANC H-4	(Se at No-19)
274	29336/2024	28.03.2024	WP (C) - 5730/2024	K. N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANC H-4	(Se at No-17)
275	29338/2024	28.03.2024	WP (C) - 5445/2024	A. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANC H-1	(Se at No-2)
276	29339/2024	28.03.2024	WP (C) - 7081/2	J.P. KAR	C.O.	COURT NO.		WRIT BRANC	(Se at

			024			23		H (DIVISION BENCH -1)	No- 102)
27 7	29340/ 2024	28.03.2 024	WP (C) - 7305/2 024	J.P. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-03- 28	WRIT BRANC H (DIVISION BENCH -1)	(Se at No- 105)
27 8	29341/ 2024	28.03.2 024	CMP- 116/20 24	M. M. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 21	WRIT BRANC H-7	(Se at No- 15)
27 9	29343/ 2024	28.03.2 024	BLAPL- 2410/2 024	B SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-03- 22	BAIL- 2	(Se at No- 11)
28 0	29344/ 2024	28.03.2 024	CMP- 116/20 24	M. M. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 21	WRIT BRANC H-7	(Se at No- 15)
28 1	29345/ 2024	28.03.2 024	CMP- 116/20 24	M. M. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 21	WRIT BRANC H-7	(Se at No- 15)
28 2	29347/ 2024	28.03.2 024	CMP- 116/20 24	B. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 21	WRIT BRANC H-7	(Se at No- 15)
28 3	29352/ 2024	28.03.2 024	WP (C) - 6610/2 024	L.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H-8	(Se at No- 40)
28 4	29353/ 2024	28.03.2 024	WP (C) - 6494/2 024	G.JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2024-03- 21	WRIT BRANC H-4	(Se at No- 37)
28 5	29354/ 2024	28.03.2 024	WP (C) - 6921/2 024	T.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H-3	(Se at No- 14)
28 6	29355/ 2024	28.03.2 024	WP (C) - 6898/2 024	T.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H-2	(Se at No- 7)
28 7	29356/ 2024	28.03.2 024	WP (C) - 6661/2 024	S. P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 27	WRIT BRANC H-8	(Se at No- 40)

28	29357/2024	28.03.2024	WP (C) - 6955/2024	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANCH-3	(Serial No-14)
28	29358/2024	28.03.2024	WP (C) - 7001/2024	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANCH-4	(Serial No-19)
29	29359/2024	28.03.2024	WP (C) - 6661/2024	B. B. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANCH-8	(Serial No-40)
29	29360/2024	28.03.2024	WP (C) - 6048/2024	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Serial No-5)
29	29361/2024	28.03.2024	WP (C) - 6579/2024	S. R. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Serial No-48)
29	29362/2024	28.03.2024	WP (C) - 6578/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH-7	(Serial No-48)
29	29363/2024	28.03.2024	WP (C) - 6571/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH-7	(Serial No-48)
29	29364/2024	28.03.2024	WP (C) - 6577/2024	A. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH-7	(Serial No-48)
29	29365/2024	28.03.2024	WP (C) - 3030/2024	S.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Serial No-35)
29	29367/2024	28.03.2024	WP (C) - 6887/2024	B. K. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH-2	(Serial No-7)
29	29368/2024	28.03.2024	WP (C) - 6589/2024	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH-7	(Serial No-48)
29	29369/2024	28.03.2024	WP (C) - 6885/2024	A. K. RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH-2	(Serial No-7)
30	29371/2024	28.03.2024	WP (C) - 6591/2024	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH-7	(Serial No-)

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301	29372/2024	28.03.2024	WP (C) - 6931/2024	L. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH-3	(Seat No-14)
302	29373/2024	28.03.2024	WP (C) - 6597/2024	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH-7	(Seat No-48)
303	29374/2024	28.03.2024	BLAPL-12996/2023	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	BAIL-1	(Seat No-5)
304	29377/2024	28.03.2024	BLAPL-2444/2024	S PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Seat No-5)
305	29380/2024	28.03.2024	BLAPL-2478/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Seat No-5)
306	29384/2024	28.03.2024	BLAPL-2481/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Seat No-5)
307	29388/2024	28.03.2024	BLAPL-2484/2024	UC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Seat No-5)
308	29392/2024	28.03.2024	BLAPL-2485/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Seat No-5)
309	29394/2024	28.03.2024	MATA-146/2022	P.L.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-27	FIRST APPEAL	(Seat No-1)
310	29395/2024	28.03.2024	BLAPL-2472/2024	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-03-27		(Seat No-1)
311	29396/2024	28.03.2024	TRPCRL - 25/2024	BALARAM SINNGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Seat No-1)
312	29397/2024	28.03.2024	BLAPL-2476/2024	K DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	BAIL-2	(Seat No-7)
313	29398/2024	28.03.2024	CRLMP-915/20	A. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-24	WRIT BRANCH	(Seat No-)

			23					H-6	No-16)
314	29399/2024	28.03.2024	WP(C)-6024/2016	A.K.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
315	29400/2024	28.03.2024	CRLMC-4803/2023	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-13	CRIMINAL MISC	(Seat No-7)
316	29401/2024	28.03.2024	WP(C)-23846/2015	A.R.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
317	29402/2024	28.03.2024	BLAPL-2477/2024	SK BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Seat No-113)
318	29403/2024	28.03.2024	CRLMA-366/2023	P. C. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-1	(Seat No-3)
319	29404/2024	28.03.2024	ABLAPL-15387/2023	M. JALI	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-1	(Seat No-2)
320	29405/2024	28.03.2024	ABLAPL-14631/2023	R. P. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	BAIL-1	(Seat No-5)
321	29406/2024	28.03.2024	ABLAPL-11498/2023	G. C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Seat No-5)
322	29407/2024	28.03.2024	ABLAPL-11482/2023	G. C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Seat No-5)
323	29408/2024	28.03.2024	ABLAPL-7419/2023	S. P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-08-24	BAIL-1	(Seat No-3)
324	29409/2024	28.03.2024	WP(C)-4640/2024	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH H-8	(Seat No-

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32 5	29412/ 2024	28.03.2 024	WP (C) - 7346/2 024	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
32 6	29413/ 2024	28.03.2 024	WP (C) - 7472/2 024	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
32 7	29423/ 2024	28.03.2 024	BLAPL- 5819/2 023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2023-11- 01	BAIL- 2	(Se at No- 10)
32 8	29424/ 2024	28.03.2 024	BLAPL- 12802/ 2023	B R MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03- 27	BAIL- 2	(Se at No- 12)
32 9	29425/ 2024	28.03.2 024	BLAPL- 11818/ 2023	J. KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 27	BAIL- 2	(Se at No- 11)
33 0	29426/ 2024	28.03.2 024	BLAPL- 14235/ 2023	K K MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 27	BAIL- 2	(Se at No- 11)
33 1	29427/ 2024	28.03.2 024	CRLA- 1237/2 022	R.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 9999-12- 31	CRIMI NAL APPEA L	(Se at No- 7)
33 2	29428/ 2024	28.03.2 024	BLAPL- 8340/2 022	GC JENA	C.O.	COURT NO. 17	Order Dtd. 2024-03- 27	BAIL- 1	(Se at No- 5)
33 3	29429/ 2024	28.03.2 024	BLAPL- 12004/ 2022	BN SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-03- 27	BAIL- 2	(Se at No- 12)
33 4	29430/ 2024	28.03.2 024	ABLAPL - 8282/2 023	A KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-03- 27	BAIL- 1	(Se at No- 1)
33 5	29431/ 2024	28.03.2 024	WP (C) - 7348/2 024	TRILOCHAN BAG	C.O.	COURT NO. 11	Order Dtd. 2024-03- 28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)

								BENCH -1)	
33 6	29432/ 2024	28.03.2 024	WP (C) - 7347/2 024	TRILOCHAN BAG	C.O.	COURT NO. 11	Order Dtd. 2024-03- 28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
33 7	29048/ 2024	28.03.2 024	CRLMC- 107/20 20	SOUBHAGYA DASH	GENE RAL		Order Dtd. 2023-04- 21	CRIMI NAL MISC	(Se at No- 1)
33 8	29215/ 2024	28.03.2 024	CRLMC- 666/20 20	BISWAJIT DAS	GENE RAL		Order Dtd. 2022-10- 13	CRIMI NAL MISC	(Se at No- 4)
33 9	29216/ 2024	28.03.2 024	CRLMC- 665/20 20	BISWAJIT DAS	GENE RAL		Vakalatnama	CRIMI NAL MISC	(Se at No- 4)
34 0	29271/ 2024	28.03.2 024	WA- 1858/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11- 13	WRIT APPEA L	(Se at No- 4)
34 1	29274/ 2024	28.03.2 024	WA- 644/20 23	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11- 16	WRIT APPEA L	(Se at No- 1)
34 2	29277/ 2024	28.03.2 024	BLAPL- 6798/2 023	NARASINGH PRASAD SAHU	GENE RAL		Order Dtd. 2024-02- 23	BAIL- 1	(Se at No- 2)
34 3	29278/ 2024	28.03.2 024	WA- 1149/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11- 20	WRIT APPEA L	(Se at No- 1)
34 4	29281/ 2024	28.03.2 024	WA- 1275/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11- 13	WRIT APPEA L	(Se at No- 5)
34 5	29283/ 2024	28.03.2 024	WA- 1156/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11- 22	WRIT APPEA L	(Se at No- 1)
34 6	29284/ 2024	28.03.2 024	WP (C) - 5730/2 024	BIKRAM KESHARI SAHU	GENE RAL		Order Dtd. 2024-03- 27	WRIT BRANC H-4	(Se at No- 17)
34 7	29285/ 2024	28.03.2 024	WA- 34/202	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11- 22	WRIT APPEA	(Se at

			3					L	No-7)
34	29286/2024	28.03.2024	WA-221/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
34	29287/2024	28.03.2024	WA-41/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
35	29290/2024	28.03.2024	WA-438/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-22	WRIT APPEAL	(Seat No-1)
35	29291/2024	28.03.2024	WA-232/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
35	29292/2024	28.03.2024	WA-251/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-5)
35	29293/2024	28.03.2024	RSA-266/2023	PRATIMA PALO	GENERAL		Order Dtd. 2024-02-08		(Seat No-5)
35	29295/2024	28.03.2024	RSA-217/2023	PRATIMA PALO	GENERAL		Order Dtd. 2024-02-08	SECOND APPEAL	(Seat No-6)
35	29296/2024	28.03.2024	WA-609/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-1)
35	29298/2024	28.03.2024	CRLA-898/2023	SS SINGHDEO	GENERAL		Order Dtd. 2024-03-27	CRIMINAL APPEAL	(Seat No-9)
35	29308/2024	28.03.2024	ABLAPL-1576/2024	ANANTA CHARAN BISOI	GENERAL		Order Dtd. 2024-03-28		(Seat No-9)
35	29310/2024	28.03.2024	OJC-817/1968	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 1971-04-12		(Seat No-9)
35	29317/2024	28.03.2024	CONTC-1197/2024	M/S PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2024-03-01		(Seat No-9)
36	29325/2024	28.03.2024	CRLA-	ASIT KUMAR	GENERAL		Order Dtd. 2024-03-	CRIMI	(Se

0	2024	024	1217/2 023	OTTA	RAL		20	NAL APPEA L	at No- 9)
36 1	29366/ 2024	28.03.2 024	BLAPL- 1310/2 024	HAREKRUSHN A DASH	GENE RAL		Order Dtd. 2024-03- 28		(Se at No- 9)
36 2	29370/ 2024	28.03.2 024	WP (C) - 5393/2 024	SHANTANU KUMAR PANDA	GENE RAL		Order Dtd. 2024-03- 28	WRIT BRANC H-8	(Se at No- 29)
36 3	29375/ 2024	28.03.2 024	RSA- 266/20 23	PRATIMA PALO	GENE RAL		Order Dtd. 2024-02- 08		(Se at No- 29)
36 4	29381/ 2024	28.03.2 024	CRLMC- 2296/2 003	SIDDHARTH PRASAD MISHRA	GENE RAL		Entire Order		(Se at No- 29)
36 5	29383/ 2024	28.03.2 024	CRLMC- 2296/2 003	SIDDHARTH PRASAD MISHRA	GENE RAL		Entire Document		(Se at No- 29)
36 6	29386/ 2024	28.03.2 024	WP (C) - 1430/2 008	SIDDHARTH PRASAD MISHRA	GENE RAL		Entire Document		(Se at No- 29)
36 7	29414/ 2024	28.03.2 024	WP (C) - 14365/ 2021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03- 20	WRIT BRANC H (DIVI SION BENCH)	(Se at No- 105)
36 8	29415/ 2024	28.03.2 024	WP (C) - 14366/ 2021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03- 20	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
36 9	29416/ 2024	28.03.2 024	WP (C) - 38655/ 2020	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03- 18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
37 0	29417/ 2024	28.03.2 024	WP (C) - 16526/ 2021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03- 21	WRIT BRANC H (DIVI	(Se at No- 111

								SION BENCH -2))
37 1	29418/ 2024	28.03.2 024	WP (C) - 22231/ 2015	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03- 18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
37 2	29419/ 2024	28.03.2 024	WP (C) - 14367/ 2021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03- 20	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
37 3	29420/ 2024	28.03.2 024	WP (C) - 9734/2 020	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03- 20	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
37 4	29421/ 2024	28.03.2 024	WP (C) - 27167/ 2013	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03- 21	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
37 5	29422/ 2024	28.03.2 024	WP (C) - 31086/ 2021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03- 20	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
37 6	29065/ 2024	28.03.2 024	ABLAPL - 2109/2 016	N DAS	GENE RAL		Order Dtd. 2016-04- 04		(Se at No- 107)
37 7	29066/ 2024	28.03.2 024	WP (C) - 29196/ 2022	R. R. DASH	GENE RAL		Order Dtd. 2024-03- 12	WRIT BRANC H-3	(Se at No- 12)
37 8	29109/ 2024	28.03.2 024	WP (C) - 27752/ 2022	S. K. PRADHAN	GENE RAL		Order Dtd. 2023-10- 31	WRIT BRANC H-3	(Se at No- 13)
37 9	29145/ 2024	28.03.2 024	CRLA- 562/20	S.K.LENKA	GENE RAL		Order Dtd. 9999-12- 31	CRIMI NAL	(Se at

			23					APPEAL	No-9)
380	29225/2024	28.03.2024	WP (C) - 4918/2013	N. DAS	GENERAL		Order Dtd. 2023-08-16	WRIT BRANCH-2	(Se at No-9)
381	29226/2024	28.03.2024	WP (C) - 15388/2010	N. DAS	GENERAL		Order Dtd. 2023-08-16	WRIT BRANCH-7	(Se at No-15)
382	29280/2024	28.03.2024	WP (C) - 2839/2014	S K BISWAL	GENERAL		Order Dtd. 2023-04-11	WRIT BRANCH-6	(Se at No-24)
383	29288/2024	28.03.2024	ABLAPL - 14670/2021	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2022-02-24	BAIL-2	(Se at No-12)
384	29289/2024	28.03.2024	WP (C) - 19503/2022	L D SAHOO	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-3	(Se at No-14)
385	29294/2024	28.03.2024	WP (C) - 25662/2017	P K JENA	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-15)
386	29297/2024	28.03.2024	WP (C) - 16395/2012	M R BARIK	GENERAL		Order Dtd. 2023-01-11	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-119)
387	29299/2024	28.03.2024	WP (C) - 33682/2023	S K KALIMADDIN	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH-4	(Se at No-52)
388	29300/2024	28.03.2024	WP (C) - 6937/2024	S BARDHAN	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH-3	(Se at No-14)
389	29301/2024	28.03.2024	WPC (OAS) - 12/2017	MUKUNDA BEHERA	GENERAL		Order Dtd. 2024-01-31	OA Branch	(Se at No-1)
390	29302/2024	28.03.2024	CRLA-565/2023	R K BARIK	GENERAL		Order Dtd. 2024-04-08	CRIMINAL APPEAL	(Se at No-9)
391	29303/2024	28.03.2024	CRLMC-178/20	S BISWAL	GENERAL		Order Dtd. 2024-03-20	CRIMINAL	(Se at

			24					MISC	No-2)
392	29304/2024	28.03.2024	CMP-7/2024	L ACHARI	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH-6	(Seat No-54)
393	29306/2024	28.03.2024	RVWPET-1/2024	P C DAS	GENERAL		Order Dtd. 2024-03-15		(Seat No-54)
394	29307/2024	28.03.2024	CRLMP-1473/2023	S MALLICK	GENERAL		Order Dtd. 2023-10-05F.i.r,	WRIT BRANCH-2	(Seat No-50)
395	29309/2024	28.03.2024	ABLAPL-1918/2024	R K BARIK	GENERAL		Order Dtd. 2024-03-20	BAIL-1	(Seat No-5)
396	29311/2024	28.03.2024	RSA-380/2015	D PRADAN	GENERAL		Order Dtd. 2024-02-20	SECOND APPEAL	(Seat No-1)
397	29312/2024	28.03.2024	SA-408/1999	B BAISAKH	GENERAL		Judgement Dtd. 2011-11-16		(Seat No-1)
398	29314/2024	28.03.2024	SA-44/1988	P K MISHRA	GENERAL		Order Dtd. 2024-02-22	SECOND APPEAL	(Seat No-3)
399	29319/2024	28.03.2024	WA-266/2024	J P KAR	GENERAL		Order Dtd. 2024-03-19	WRIT APPEAL	(Seat No-1)
400	29321/2024	28.03.2024	WA-1680/2022	P K MISHRA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-5)
401	29322/2024	28.03.2024	CMAPL-107/2023	M R BARIK	GENERAL		Order Dtd. 2023-12-01	M.J.C.	(Seat No-2)
402	29323/2024	28.03.2024	WPCRL-943/2011	A DAS	GENERAL		Order Dtd. 2015-02-04		(Seat No-2)
403	29324/2024	28.03.2024	BLAPL-12412/2009	A DAS	GENERAL		Order Dtd. 2009-08-21		(Seat No-2)
40	29326/	28.03.2	WP (C) -	M R BARIK	GENE		Order Dtd. 2015-09-		(Se

4	2024	024	7515/2015		RAL		22		at No-2)
405	29327/2024	28.03.2024	WP(C)-16271/2022	C R KAR	GENERAL		Order Dtd. 2023-03-02	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
406	29328/2024	28.03.2024	ABLAPL - 14407/2023	R K MALLICK	GENERAL		Entire Order	BAIL-2	(Se at No-9)
407	29331/2024	28.03.2024	WP(C)-5444/2002	D C PANDA	GENERAL		Order Dtd. 2024-02-24		(Se at No-9)
408	29332/2024	28.03.2024	ABLAPL - 2421/2020	P. K. JENA	GENERAL		Order Dtd. 2022-02-22	BAIL-2	(Se at No-11)
409	29335/2024	28.03.2024	ABLAPL - 1718/2023	G JAYASINGH	GENERAL		Order Dtd. 2023-05-08	BAIL-2	(Se at No-9)
410	29337/2024	28.03.2024	WP(C)-16851/2018	D K NAIK	GENERAL		Order Dtd. 2019-05-16		(Se at No-9)
411	29342/2024	28.03.2024	WP(C)-42015/2023	B K DAS	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-104)
412	29346/2024	28.03.2024	CMP-116/2024	B SAHOO	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH H-7	(Se at No-15)
413	29348/2024	28.03.2024	WA-491/2015	C R NAYAK	GENERAL		Order Dtd. 2022-09-26	WRIT APPEAL	(Se at No-3)
414	29349/2024	28.03.2024	WP(C)-40220/2021	S K SAHOO	GENERAL		Order Dtd. 2023-08-01	WRIT BRANCH H-4	(Se at No-27)
415	29350/2024	28.03.2024	WP(C)-14478/2004	C R NAYAK	GENERAL		Order Dtd. 2015-03-11		(Se at No-

									27)
41 6	29351/ 2024	28.03.2 024	CRLMP- 517/20 23	R SARANGI	GENE RAL		Order Dtd. 2024-02- 08	WRIT BRANC H-2	(Se at No- 7)
41 7	29376/ 2024	28.03.2 024	WP (C) - 14023/ 2021	G JAYASINGH	GENE RAL		Judgement Dtd. 2023-12-22	WRIT BRANC H-3	(Se at No- 11)
41 8	29378/ 2024	28.03.2 024	WP (C) - 30256/ 2011	H JENA	GENE RAL		Judgement Dtd. 2019-03- 26Petition,Annexure ,		(Se at No- 11)
41 9	29379/ 2024	28.03.2 024	WP (C) - 15685/ 2023	J D MUDULI	GENE RAL		Order Dtd. 2024-03- 13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
42 0	29382/ 2024	28.03.2 024	FAO- 63/200 2	J D MUDULI	GENE RAL		Judgement Dtd. 2005-07-20	MISC. APPEA L SEC.	(Se at No- 2)
42 1	29385/ 2024	28.03.2 024	CMAPL- 232/20 21	M K PANI	GENE RAL		Order Dtd. 2023-07- 24Entire Order,	M.J.C .	(Se at No- 4)
42 2	29387/ 2024	28.03.2 024	CRLMC- 2069/2 012	P K JENA	GENE RAL		Order Dtd. 2012-07- 23		(Se at No- 4)
42 3	29389/ 2024	28.03.2 024	CRLMC- 4259/2 014	P K JENA	GENE RAL		Order Dtd. 2014-10- 17		(Se at No- 4)
42 4	29390/ 2024	28.03.2 024	CMP- 116/20 24	M M PANDA	GENE RAL		Order Dtd. 2024-03- 21Petition,Annexure ,Misc.case,	WRIT BRANC H-7	(Se at No- 15)
42 5	29391/ 2024	28.03.2 024	WP (C) - 42015/ 2023	S BISWAL	GENE RAL		Order Dtd. 2024-02- 16	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
42 6	29393/ 2024	28.03.2 024	CRLMC- 3596/2 022	S BISWAL	GENE RAL		Order Dtd. 2023-01- 04	CRIMI NAL MISC	(Se at No- 6)

42 7	29410/ 2024	28.03.2 024	BLAPL- 14029/ 2023	RIMA PADIANI	GENE RAL		Order Dtd. 2024-02- 09	BAIL- 2	(Se at No- 12)
42 8	29411/ 2024	28.03.2 024	ABLAPL - 15034/ 2023	J. R. NAYAK	GENE RAL		Order Dtd. 2024-02- 23		(Se at No- 12)

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